

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.2  
C.A.(CAA)/15(AHM)2023

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Marwadi Commodity Broker Pvt Ltd  
Marwadi Shares and Finance Pvt Ltd

.....Applicants

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Parth J. Contractor, Advocate along with  
Mr. Pranjal Buch, Advocate.  
For the Respondent :

**ORDER**

Matter stands adjourned for further consideration on 18.04.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**